

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)2017

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.01.2020**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
Ltd.**

SECTION: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

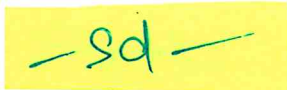
Present: Mr. Sujoy Datta for RP

**Mr. Brijesh K. Tamber and Ms. Khyati Bhardwaj, Advocates for
the Respondent**

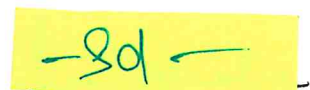
Mr. Sumant Batra, Advocate for R.A.

ORDER

Renotify CA 237/2018 on 15th January 2020 for final disposal. Other applications shall be taken up subsequently.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**